

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **08.09.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Pronouncement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1148 & 1149/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 400/2026 For Exemption IA No. 1147/2026	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr WITH	Ms. Arthi Fernandes	Ms. Aishwarya S Nathan For Caveator
2.	IA No. 1155 & 1157/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 404/2026 For Exemption IA No. 1156/2026	Virgo Realtors Pvt Ltd Rep by it Suspended Director Vs Phoenix ARC Ltd & Anr	Mr. TK Bhaskar	Ms. Aishwarya S Nathan For Caveator

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 434/2026 For Condone Delay IA No. 1230/2026	Punjab National Bank Vs Rohan Varma Constructions Pvt Ltd & 3 Ors.	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 435/2026 For Condone Delay IA No. 1232/2026	Punjab National Bank Sole Financial Creditor Vs Ujwal Kotagiri & 4 Ors.	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 388/2026 To dispense with IA No. 1120/2026 For Stay IA No. 1121/2026 For Condone Delay IA No. 1160/2026 For Substitution IA No. 1161/2026	SP Coal Resources Pvt Ltd Vs Anantha PVC Pipes Pvt Ltd, Rep by S Ganapathi Rao	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in